

permit holder Messers. Agricultural and General Aviation Cooperative Society, Hyderabad, for operation of air services connecting important tourist and pilgrimage centres in Andhra Pradesh. The proposal was kept pending receipt of the Report of the Committee on third level operations.

Income Tax outstanding against M/s Amin Chand Pyarelal Group of Companies

3797. SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of FINANCE be pleased to state:

(a) whether any amount of Income Tax arrears are still outstanding against M/s. Amin Chand Pyarelal Group of Companies;

(b) the efforts so far made by Government for its realisation; and

(c) what is the amount of income tax paid by this company during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) According to presently available information the amount of gross and net arrears of income-tax outstanding against the companies of this group as on 31-3-78 was Rs. 84.15 lakhs and Rs. 6.52 lakhs respectively.

(b) Depending on the facts and circumstances of each case, steps are being taken from time to time by the concerned income-tax authorities for the collection/recovery of income-tax arrears in accordance with the provisions of Income-tax Act.

(c): The amount of Income-tax paid by the Companies of this group during the financial years 1975-76, 1976-77 and 1977-78 was Rs. 23.54 lakhs, Rs. 8.20 lakhs and Rs. 14.75 lakhs respectively.

महाराष्ट्र बैंक, बम्बई के खजान्ची द्वारा कृपित गबन

3798. श्री लक्ष्मीनारायण नायक : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दक्षिण बम्बई में लाल बाग क्षेत्र में महाराष्ट्र बैंक के खजान्ची द्वारा 1,23,999 रुपये का गबन किया गया है और क्या उसे गिरफ्तार कर लिया गया है और क्या उससे कोई धनराशि भी बरामद हुई है ; और

(ख) देश में उन बैंकों के नाम क्या हैं जिनमें 1 जनवरी, 1978 से 22 जून, 1978 तक गबन की घटनाएँ हुई हैं और प्रत्येक मामले में कितनी राशि का गबन हुआ है तथा इन सभी मामलों में सरकार द्वारा क्या कार्यवाही की जा रही है ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) बैंक आफ महाराष्ट्र ने सूचित किया है कि 19 जून, 1978 को उसकी लाल बाग शाखा में जालसाजी हुई जिसमें 1,23,999 रु० की राशि की नकदी की कमी पायी गयी थी। तत्कालीन खजान्ची परार बताया गया है। बैंक ने पुलिस में शिकायत दज कर दी है।

(ख) यथा सम्भव सूचना इकट्ठी की जा रही है और सदन के पटल पर रख दी जायेगी।

Instructions to Public Sector Banks for providing Reservation for SC and ST

3799. SHRI R. L. KUREEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government have not issued instructions to the Public Sector Banks for providing reservation for Scheduled Castes and Scheduled Tribes in posts filled by promotions;

(b) if so, the reasons for the delay; and

(c) when will the instructions be issued?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) No, Sir. Government have issued instructions to the nationalised banks and the State Bank of India on 31st December, 1977, asking them to suitably modify their existing schemes of promotions so as to provide reservations for Scheduled Caste and Scheduled Tribe employees